

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) NO.524 OF 2020

In the matter of:

IDBI Capital Markets & Securities Ltd

Appellant

Vs

JBF Petrochemicals Ltd

Respondent

Present:

Ms Pratiksha Sharma, Mr Kunal Kanungo and Mr. Ankit Acharya, Advocates for appellant.

Mr. Shiv Kumar Suri, Ms Nikita Thapar, Ms Prerna Wagh, Mr Shikhil Suri, Advocates for Respondent.

ORDER

05.02.2021-Learned counsel for the parties submits that the settlement proceedings are at advance stage, therefore, they may be given further six weeks' time to conclude the terms of settlement. Prayer allowed. Let the matter fixed on **23rd March, 2021**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Kanthi Narahari)
Member (Technical)

Bm/kam